

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29306-29307/2010

(From the judgement and order dated 21/08/2009 in WA No.936/2006,RWAMP No.2901/2008 of The HIGH COURT OF A.P AT HYDERABAD)

SINGARENI COLLIERIES CO. LTD. Petitioner(s)

VERSUS

VEMUGANTI RAMAKRISHAN RAO & ORS. Respondent(s)

Date: 02/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Mr. Altaf Ahmad, Sr. Adv.
Mr. Anurag Mathur, Adv.
Mr. P. Parmeswaran, Adv.

For Respondent(s) Mr. Sridhar Potaraju, Adv.
Mr. Gaichangpou Gangmei, Adv.
Ms.Nisha Pandey, Adv.

Ms. C.K. Sucharita ,Adv
Ms. Rumi Chanda, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.
Judgment reserved.

|(Shashi Sareen)
|Court Master

| |(Veena Khera)
| |Court Master

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